

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2824
ANSWERED ON:12.12.2011
RECONSTITUTION OF NTCA
Lal Shri Kirodi

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has reconstituted the National Tiger Conservation Authority (NTCA) in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the role and functions assigned to reconstituted authority alongwith its Members; and
- (d) the number of tiger reserves falling under the purview of the authority alongwith the number of tigers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) Yes, Sir.The National Tiger Conservation Authority (NTCA) has been reconstituted vide Notification No. 15-25/09NTCA dated 4th September, 2009, since the term of the said Authority as constituted earlier expired on 3.9.2009.

(c) The Powers and Functions of the National Tiger Conservation Authority are provided under section 38O (1) of the Wildlife (Protection) Act, 1972, as indicated at Annexure-I. The composition of the reconstituted National Tiger Conservation Authority is at Annexure-II.

(d) There are 40 tiger reserves in the country which come under the purview of the said Authority. As per the findings of the recent All India tiger estimation in 2010 using the refined methodology, the total country-level population of tiger is 1706 (mid value); the lower and upper limits being 1520 and 1909 respectively. The State-wise tiger population and area of tiger occupied landscapes are indicated in Annexure-III.